

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURTS : DELHI**


**ORDER**

**Sub: Nomination of Officer In-charge(s)/Link Officer In-charge(s).**

In partial modification of earlier order bearing no. 11121-11176/F2N(4)/Admn./ (North)/RC/2022 dated 28.04.2022 & no. 12911-13003/F2N(4)/Admn./ (North)/RC/2022 dated 18.05.2022 of the undersigned, I hereby authorize following Judicial Officers posted in North District, Rohini Court Complex, Delhi to look after the work of undermentioned branch as 'Officer In-Charge' and 'Link Officer In-Charge' as mentioned against their names with immediate effect:-

Administrative Work			
S. No.	Branch/Work Assigned	Officer In-charge	Link Officer In-charge
1.	<b>Transparency Officer (under RTI Act), RTI Branch</b>	Sh. Shivaji Anand, ASJ-04 North District, Rohini Court, Delhi.	Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi.
2.	<b>Bail Section</b>	Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi.	Sh. Virender Kumar Kharta, ASJ-01 (POCSO) North District, Rohini Court, Delhi.

**Note:-**1. Remaining directions contained in order no. 11121-11176/F2N(4)/Admn./ (North)/RC/2022 dated 28.04.2022 & no. 12911-13003/F2N(4)/Admn./ (North)/RC/2022 dated 18.05.2022 shall remain same.

  
**(VIMAL KUMAR YADAV)**  
**Principal District & Sessions Judge**  
**North District : Rohini Courts : Delhi.**

No. 18407-18467 F2N(4)/Admn.(North)/RC/2022 Dated, Delhi the 30-06-22

**Copy forwarded for information and necessary action to :-**

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Headquarter), Delhi.
3. The Ld. Principal District & Sessions Judge (North-west), Rohini Courts, Delhi.
4. All the Judicial Officers posted in North District, Rohini Courts, Delhi.
5. The Secretary, DLSA (North), Rohini Courts, Delhi.
6. Branch In-charges of North & North-West, Rohini Courts, Delhi.
7. The Record Officer (RTI), North District, Rohini Courts, Delhi.
8. The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Rohini Courts, Delhi.
10. The Dealing Assistant, Facilitation Center, Rohini Courts, Delhi.
11. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
12. The Record Officer, North District, Rohini Courts, Delhi.
13. The Branch In-charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
14. PS to the undersigned.

  
**Principal District & Sessions Judge**  
**North District : Rohini Courts : Delhi.**